

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
Court-II**

**Review Petition No. 13 of 2012 in Appeal No. 203 of 2010**

**Dated: 29<sup>th</sup> November, 2012**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**In the matter of:**

**Review Petition No. 13 of 2012**

**Reliance Infrastructure Ltd. ... Review Petitioner**

**Versus**

**Maharashtra Electricity Regulatory Commission  
& Ors. ... Respondent(s)**

Counsel for the Review Petitioner : Mr. Akhil Sibal  
Mr. Hasan Murtaza

Counsel for the Respondent (s) : None.

**ORDER**

Heard learned advocate for the review petitioner.

Issue notice of the review petition to the respondents for 13<sup>th</sup> December, 2012. *Dasti* service is permitted.

**(P.S. Datta)  
Judicial Member**  
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**(Rakesh Nath)  
Technical Member**